

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 265 of 2000
O.A. 1415/1997

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

DULAL ROY & ORS.

-V E R S U S-

UNION OF INDIA AND ORS.

For the applicants

Mr. P.K. Guha, counsel.
Mr. H. Chakraborty, counsel

For the respondents : Ms. U. Sanyal, counsel.

Heard on 13.6.2000

Order on 13.6.2000

O R D E R

S.N. Mallick, VC

When the matter is taken up for hearing today, Ld. counsel Mr. P.K. Guha leading Mr. H. Chakraborty, Advocate on Record for the petitioner submits that he does not press the M.A. bearing No. 265/2000 which is to be heard alongwith the instant O.A. Under such circumstances the M.A. stands dismissed for being not pressed.

A.M.

V.C

a.k.c.